or uniform criteria for this purpose, the qualifications/experience, the nature of business carried on by the company and the degree of expertise of the person in relation to the business and the problems of the company are among the factors which are taken into consideration for the selection of the directors to be nominated under Section 408. The appointments made under Section 408 of the Companies Act from February to October 1930 have been made after taking into account the above mentioned criteria.

द्ररदर्शन पर साक्षात्कार कार्यकम

1112. श्री सत्यपाल मरिकिः: वया स्वता तथा प्रयारण मंत्री यह बताने की कृपा करेंगे किः

(क) क्या लोक दल से हाल ही में त्याग-ण्ट देने ताले तीन व्यक्तियों के साथ कोई साक्षात्कार कार्यक्रम 23 सितम्बर, 1980 को दूरदर्शन समाचार में दिखाया गया था ;

(ख) यदि हाँ तो दूरदर्शन पर ऐसे कार्यक्रम के दिखाये जाने हेतुक्या मानदण्ड हैं ; और

(ग) क्या इस संबंध में किसी संसद् सदस्य से कोई पत्न प्राप्त हुआ्रा है, यदि हां, तो उस पर क्या कार्यवाही की गई है ?

† Interview programme on Doordarshan

1112. SHRI SATYA PAL MALIK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any interview programme with three persons who had resigned from the Lok Dal recently was telecast in Doordarshan Samachar on 23rd September, 1980;

(b) if so, what is the criterion for 'telecast of such programme on Doordarshan; and

(c) whether any letter in this re-Bard has been received from a Member of Parliament, if so, the action taken thereon?]

सुजला और प्रसारण मंत्रालय में उप-मंत्री (कुमारी कुमुद बंन एम॰ जोशी): (क) 23 सितम्बर, 1980 की रात को दूरदर्शन समाचार में लोक दल से त्यागपत देने वाले किसी भी व्यक्ति के कोई इंटरव्यू टेलीकास्ट नहीं किया गया था । तथापि, लोक दल के नेता सर्वश्री नरेन्द्र सिंह, जगबीर सिंह तथा ग्रशकरण शंकर के वक्तव्यों को उस दिन समाचारों मे टेलीकास्ट किया गया था ।

(ख) इन तीनों नेताओं का लोक दल को छोड़ना एक महत्वपूर्ण राजनैतिक घटना थीं । जिसे सर्वथा उसके समीचीन महत्व के आधार पर कवर किया गया था । दिल्ली दूरदर्शन केन्द्र समय समय पर महत्वपूर्ण राजनैतिक घटनाओं को कवर करता रहा है । इसने पहले भी श्री जाजं फर्नान्डीज और श्री पुरुष:तान कौशिफ के जनता पार्टी छोडकर खोक दल में शामिल होने जैसी घटनाओं को इसी तरह कवर किया था । कांग्रेस पार्टी के दो हिस्से में बटने और भारतीय जनता पार्टी के वनने की घटनाओ को भी इमी तरह कवर किया गया नथा ।

(ग) जी, हा । उपरोक्त स्राधार पर उत्तर सदस्य को शीघ्र ही भेजा जाएगा ।

†['THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD-BEN M. JOSHI): (a) No inter**vie**w with any person who had resigned from Lok Dal was telecast during Doordarshan Samachar on the night of 23rd September, 1980. However. statements made by the Lok Dal leaders Sarvashri Narinder Singh, Jagbir Singh and Ashkaran Sankhwar were telecast in the news on that day.

.† [] English translation.

(b) The breaking away of these three leaders from the Lok Dal was an important political development which was covered purely on the basis of its news value. Doordarshan Kendra, Delhi has been covering important political developments from time to time. It had covered events like Shri George Fernandes and Shri Purshotam Kaushik leaving the Janata Party to join the Lok Dal in a similar fashion before. The same treatment was given when the Congress Party split into two as also when the Bhartiva Janata Party was formed.

(c) Yes, Sir. A reply on the above lines will be sent to the Member shortly.]

Re-employment of CIS retired personnel

1113. SHRI R. RAMAKRISHNAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the retired personnel of the Central Information Service are being reemployed;

(b) whether it is also a fact that adequate number of retired CIS personnel are not readily available.

(c) if so, whether Government propose to induct persons with journalistic background who have served in other Ministries in similar capacities; and

(d) if the answer to part (c) above be in the affirmative, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (MISS KUMUD. BEN M. JOSHI): (a) to (d) The Union Public Service Commission has been requested to recruit suitable candidates to fill up vacancies in Grade III of the Central Information Service. As it will take some time before the

candidates become available, it has been decided to fill up the vacancies. on a temporary basis by re-employing. suitable retired officers of the Central Information Service. A decision has been taken to re-employ 7 officers, sofar. Simultaneously steps have also been taken to fill up some vacancies by obtaining the services of suitable officers of the State Governments for appointment on a short-term deputa-tion basis. Since the proposal is not to vil up all the vacancies only by re-employment of retired persons, the question of number of such persons being adequate or otherwise does not arise. There is no proposal to consider Government officials referred toin part (c) of the Question,

Promotion of the employees in the Central Electricity Authority

1114. SHRI ABDUL REHMAN SHEIKH: Will the Minister of ENER-GY be pleased to state:

(a) whether it is a fact that Departmental Promotion Committee (Group B) in the Central Electricity Authority is not being held since January, 1978 even though regular vacancies and eligible persons from the feeder grades are available to man them and whether it is also a fact that the proceedings of the DPC held in January, 1978 were ultravires of the CPE (Group B) Service Second Amendment Rules. 1977;

(b) whether it is als_0 a fact that eligible diploma holders for promotion as EAD/AE on the Seniority List of officers of the category maintained by CEA are available for appointment against the vacancies reserved for them; and

(c) if so, the reasons for not giving them their rightful promotions?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) The last DPC (Group B) in the CEA was held in December, 1977. A large number of posts of Supervisors had been created